

MR. SPEAKER : What else I am saying ?

(Interruptions)

MR. SPEAKER : You listen to me...

(Interruptions)

MR. SPEAKER : I can only assure you this much... (Interruptions)

[English]

MR. SPEAKER : I will sent a query to the Minister and he will see.

SHRI AJAY MUSHRAN : You can direct the Minister to make a statement.

MR. SPEAKER : I cannot direct anybody. I cannot give you a false promise. (Interruptions)

[Translation]

SHRI PRATAP BHANU SHARMA : Mr. Speaker, Sir, we support and appreciate the stand taken by the Government in connection with the D.T.C. employees strike but we request you to allow a discussion on this subject under rule 193 so that we may also get an opportunity to present our viewpoint on this subject. (Interruptions)

MR. SPEAKER : I am not able to listen anything clearly because of the noise. If you speak one by one, only then I will be in a position to say anything.

SHRI PRATAP BHANU SHARMA : We also want to express our views about the strike of the D.T.C. employees. (Interruptions)

[English]

MR. SPEAKER : I have allowed a calling attention on this. I am not going to convert it.

(Interruptions)

PROF. P. J. KURIEN (Idukki) : We respect your decision that the DTC quest-

ion should be discussed under a calling attention. But we want to make our submission also. We want to make our points of view also known. We appreciate the action of the government.....

MR. SPEAKER : Not a single word will go on record.

(Interruptions)\*\*

PROF. P. J. KURIEN : We want a discussion on this under rule 193.

MR. SPEAKER : This is with the Business Advisory Committee.

I cannot do it.

PROF. P. J. KURIEN : Where can I say ? I am not a member of the Business Advisory Committee. Therefore, I request you. We want to make our points of view known... (Interruptions)

12.04 hrs.

#### PAPERS LAID ON THE TABLE

[English]

#### Notification under Aircraft Act, 1934

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA) : I beg to lay on the table a copy of the Aircraft (Second Amendment) Rules, 1987 (Hindi and English versions) published in Notification No. G. S. R. 930 (E) in Gazette of India dated the 24 November, 1987 together with an explanatory note, under section 14A of the Aircraft Act, 1934. [Placed in Library. See No. LT-5761/88]

#### Detailed Demands for Grants of the Ministry of Surface Transport for 1988-89.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : I beg to lay

\*\*Not recorded.

on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Surface Transport for 1988-89. [Placed in Library. See No. LT-5762/88]

**Annual Report of the Wildlife Institute of India, Dehradun for 1986-87 etc. and a Statement re-delay in laying the papers.**

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : I beg to lay on the Table —

- (1) A copy of the Annual Report (Hindi and English versions) of the Wildlife Institute of India, Dehradun, for the year 1986-87 along with Audited Accounts.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-5763/88]

**Notifications under Customs Act and Central Excise Rules, 1944**

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A. K. PANJA) : I beg to lay on the Table—

- (1) A copy of Notification No. G.S. R. 341 (E) (Hindi and English versions) published in Gazette of India dated the 14th March, 1988 together with an explanatory memorandum making certain amendments to Notification No. 132-Customs dated the 2nd July, 1980 so as to add three more products of Nepalese origin to the list of items which qualify for preferential entry into India in terms of the Indo-Nepal Treaty of Trade, 1978, under section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-5764/88]

- (2) A copy of Notification No. G.S. R. 330 (E) (Hindi and English versions) published in Gazette of India dated the 8th March, 1988 together with an explanatory memorandum making certain amendments to Notification No. 67/82-Central Excises dated the 28th February, 1982, so as to substitute the words and figures "articles of paper and paperboard falling under Chapter 48" by words and figures "printed cartons, boxes containers and cases (included flattened or folded boxes and flattened and folded cartons), whether in assembled or unassembled condition falling within Chapter 48", issued under the Central Excise Rules, 1944. [Placed in Library. See No. LT-5765/88]

**Annual Report and Annual Accounts of and Statement re-Review on working of Central Tibetan Schools Administration, New Delhi etc. for 1986-87 and Annual Report of and Review on IIT Kanpur for 1986-87 etc.**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT) ON BEHALF OF SHRI L. P. SHAHI) : I beg to lay on the Table—

- (1) (i) A copy of Annual Report (Hindi and English versions) of the Central Tibetan Schools Administration, New Delhi, for the year 1986-87.
- (ii) A copy of the Annual Accounts (Hindi and English version) of the Central Tibetan Schools Administration, New Delhi, for the year 1986-87 together with Audit Report thereon.
- (iii) A statement (Hindi and English version) regarding

- Review by the Government on the working of the Central Tibetan Schools Administration, New Delhi, for the year 1986-87.**
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No LT-5766/88]
- (3) (i) A copy of the Annual Report (Hindi and English version) of the Indian Institute of Technology, Kanpur, for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology Kanpur, for the year 1986-87. [Placed in Library. See No-LT.-5767/88]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Bombay, for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Bombay, for the year 1986-87. [Placed in Library. See No. LT. 5767/88]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Kharapur, for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Kharapur, for the year 1986-87. [Placed in Library. See No. LT. 5769/88]
- (6) (i) A copy of the Annual Report (Hindi and English version) of the Indian Institute of Technology, Delhi, for the year 1986-87.
- (ii) A copy of the Review (Hindi and English version) by the Government on the working of the Indian Institute of Technology, Delhi, for the year 1987-88. [Placed in Library. See No. LT-5770/88]
- (7) A copy each of the following papers (Hindi and English versions) under sub-section (4) section 23 of the Institutes of Technology Act, 1961 :—
- (i) Annual Accounts of the Indian Institute of Technology, Kanpur, for the year 1986-87 together with Audit Report thereon. [Placed in Library. See No. LT-5771/88]
- (ii) Annual Accounts of the Indian Institute of technology, Bombay, for the year 1986-87 together with Audit Report thereon. [Placed in Library. See No. LT-5772/88]
- (iii) Annual Accounts of the Indian Institute of Technology Kharagpur, for the year 1986-87 together with Audit Report thereon. [Placed in Library. See No. LT. 5773/88]
- (iv) Annual Accounts of the Indian Institute of Technology, Delhi, for the year 1986-87 together with Audit Report thereon. [Placed in Library. See No. LT-5774/88]
- (v) Annual Accounts of the Indian Institute of Technology, Madras, for the year

1986-87 together with Audit Report thereon. [Placed in Library. See No. LT5-775/88]

- (8) A statement (Hindi and English versions) showing reason for delay in laying papers mentioned at (3) to (7) above. [Placed in Library. See No. LT 5767 to 5775/88]
- (9) A copy of the Implementation Report (Hindi and English versions) on the National Policy on Education—1986. [Placed in Library. See No. LT-5776/88]
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 1986-87.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Kendriya Vidyalaya Sangathan, New Delhi, the year 1986-87.
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 1986-87 together with Audit Report thereon.
- (11) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above. [Placed in Library. See No. LT-5777/88]

**Annual Report of and Review on Indian Nursing Council for 1986-87 of Gujarat Cancer and Research Institute Ahmedabad, for 1986-87 etc.**

**SHRI MOTILAL VORA : ON BEHALF OF KUMARI SAROJ KHAPARDE : I beg to lay on the Table—**

- (1) (i) A copy of the Annual Report (Hindi and English versions)

of the Indian Nursing Council for the year 1986-87 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Nursing Council for the year 1986-87.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. Placed in Library. See. No. LT-5778/88]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Cancer & Research Institute, Ahmedabad, for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Gujarat Cancer and Research Institute, Ahmedabad, for the year 1986-87.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-5779/88]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Board of Examinations, New Delhi, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Board of Examinations, New Delhi, for the year 1986-87.
- (6) A Statement (Hindi and English versions) showing reasons for

delay in laying the papers mentioned at (5) above. [Placed in library. See No. LT-5780/88]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Post Graduate Teaching and Research, Gujarat, Ayurved University, Jamnagar, for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Institute of Post Graduate Teaching and Research, Gujarat Ayurved University, Jamnagar, for the year 1986-87.

- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No. LT-5781/88]

**Notification under Dock Workers Regulation of Employment) Act, Major Port Trusts Act, Review on and Annual Report of Hindustan Shipyard Ltd. New Delhi for 1986-87, etc.**

**THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT (SHRI P. NAMGYAL) :** I beg to lay on the Table :—

- (1) A copy of the Calcutta Dockworkers (Regulation of Employment) Amendment Scheme, 1987 (Hindi and English versions) published in Notification No. S. O. 141 in Gazette of India dated the 31st December, 1987, under section 8 of the Dock Workers (Regulation of Employment) Act, 1948. [Placed in Library. See No. LT-5782/88]
- (2) A copy of Notification No. G.S. R. 99 (E) (Hindi and English versions) published in Gazette of

India dated the 25th February, 1988 approving the Madras Port Trust (Licensing of Stevedores) Regulations 1987, under sub-section (4) of section 124 of the Major Port Trusts Act, 1963. [Placed in Library. See No. LT. 5783/88]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Hindustan Shipyard Limited, New Delhi, for the year 1986-87

(ii) Annual Report of the Hindustan Shipyard Limited, New Delhi, for the year 1986-87 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library See No. LT-5784/88]

12.05 hrs.

MESSAGE FROM RAJA SABHA

[English]

**SECRETARY-GENERAL :** Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held today, the 23rd March, 1988, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Indian Medical Council (Amendment) Bill, 1987 :—